

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

79. C.P.(IB)-3352(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **22.10.2019**

NAME OF THE PARTIES: Regency Ispat Pvt Ltd

V/s

Vijay Citispace Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Mr. Arun Rajput, Advocate undertakes to file Vakalatnama on behalf of corporate debtor and seeks time to file reply. Time granted. List this matter on 15.11.2019.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)